RAJASTHAN HIGH COURT JODHPUR

NOTIFICATION

No. 06/Misc./2021

In partial modification of this office Notification No. 4/Misc./2021 dated 31.05.2021 issued for constitution of Vacation Benches exclusively for bail matters, it is hereby notified that in the fourth week from 21st June, 2021 to 25th June, 2021, in place of three benches, there shall be now only two Vacation Benches at Jaipur Bench exclusively for bail matters as under:-

S.No.	Name of Hon'ble Vacation Judge	Period of Sitting		Duration
		From	To	(in Days)
1.	Hon'ble Mr. Justice Sanjeev Prakash Sharma		25.06.21	5 days
2.	Hon'ble Mr. Justice Manoj Kumar Vyas	21.06.21		

Remaining part of the Notification dated 31.05.2021 shall remain same.

BY ORDER

Date: 16.06.2021

(Dinesh Tyagi) 16 REGISTRAR (ADMN)

Date: 16.06.2021

No. GEN/XII/04/2021/SC-1/1777

Copy to the following for information & necessary action:-

- 1. Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Rajasthan High Court
- 2. Private Secretary to all Hon'ble Judges, Rajasthan High Court, Jodhpur/ Jaipur Bench Jaipur.
- 3. Secretary General, Supreme Court of India, New Delhi
- 4. Registrar General, Rajasthan High Court.
- 5. Registrar General, All the High Courts.
- 6. Secretary, Department of Law & Justice, Government of India, New Delhi.
- 7. Chief Secretary, Government of Rajasthan, Jaipur
- 8. Principal Secretary, Government of Rajasthan, Law Department, Jaipur.
- 9. Secretary to the Government, Home Department, Jaipur.
- 10. Registrar (Admn.), Rajasthan High Court, Jodhpur/ Jaipur Bench, Jaipur
- 11. All Registrars/O.S.D., Rajasthan High Court, Jodhpur/Jaipur Bench, Jaipur.
- 12. Registrar, Rajasthan High Court, HQR Delhi, Bikaner House, Shahjhan Road, New Delhi 110011.
- 13. Registrar (Classification), Rajasthan High Court, Jodhpur/Jaipur Bench, Jaipur for uploading the same on the official website.
- 14. Registrar (Judl.), Rajasthan High Court, Jodhpur/Jaipur Bench, Jaipur with the direction to instruct the Stamp Reporters that during this period they shall ensure that the motion is accompanied with an application for urgency in civil matters for being entertained for the satisfaction of Hon'ble Vacation Judge.
- 15. All Sr. Dy. Registrars/ Dy. Registrars, Rajasthan High Court, Jodhpur/ Jaipur Bench, Jaipur.

- 16. Chief Accounts Officer, Rajasthan High Court, Jodhpur.
- 17. All Assistant Registrars/Court Officers/Sr. Librarians, Rajasthan High Court, Jodhpur/Jaipur Bench, Jaipur.
- 18. All Administrative Officers (Judicial) /A.A.Os., Rajasthan High Court, Jodhpur/Jaipur Bench, Jaipur
- 19. Member Secretary/Dy. Secretary, Rajasthan State Legal Services Authority, Jaipur/ Jodhpur.
- 20. All District & Sessions Judges.
- 21. Presiding Officers, All Tribunals.
- 22. Director, Rajasthan State Judicial Academy, Jodhpur.
- 23. Superintendent, Government Press, Jaipur for publication in the next Rajasthan Rajpatra Edition
- 24. Chairman, All India Lawyers' Union, Rajasthan Unit-44, Subhash Marg, C-Scheme, Jaipur.
- 25. Director, Public Relations Officer, Rajasthan, Jaipur.
- 26. Advocate General/Addl. Advocate General, Jaipur/Jodhpur.
- 27. The Government Advocate, Rajasthan, Jaipur/Jodhpur.
- 28. Secretary, Bar Council of Rajasthan, Jodhpur.
- 29. President, Rajasthan High Court Advocate's Association, Jodhpur.
- 30. President, Rajasthan High Court Lawyer's Association, Jodhpur.
- 31. President, Rajasthan High Court Bar Association, Jaipur.
- 32. Official Liquidator, Attached to the Raj. High Court Bench, Jaipur, plot No G.6-7, Corporate Bhawan, Near 22 Godam flyover, Civil lines, Jaipur Official Liquidator, Attached to the Raj. High Court ,Jodhpur-Plot No. 4 Goverdhan Tower, Maan Ji ka Hatha, Paota, Jodhpur
- 33. Registrar, Central Administrative Tribunal, Jodhpur
- 34. Editor, Indian Law Reports, Rajasthan Series, Rajasthan High Court, Jodhpur.
- 35. Editor, Rajasthan Patrika/Dainik Bhashkar/Dainik Navjyoti, Jodhpur.

REGISTRAR (ADMN)